



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,13th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)

COURT NO: 101

[LAWAZIMA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/24/2018	HEIRS OF LATE TARA MIA, ANOWARA BEGUM Versus HEIRS OF LATE RUSTAM ALI, MUSTT. DALIMAN NESSA	MR. U C RABHA MR. S M SARMA MR. M M DEKA	MR H R A CHOUDHURY MR. A ALAMGEER MR. A ALAM
2	Cont.Cas(C)/519/2018	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 5 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R4) MR. R R Gogoi (R1-R4)
3	WP(C)/7172/2016	ZAKIR AHMED CHOUDHURY Versus STATE OF ASSAM and 15 ORS.	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR	MR G SAHEWALLA (SR. ADV., R-7) MR G N SAHEWALLA (SR. ADV., R-3-12,14) GA, ASSAM MD ASLAM SC, APDCL MS. R JAIN (R-12) MR. P DEKA (R-3-12,14) MR. A CHETIA (R-3-12,14) MS.N PODDAR(R- 3-6, 8-11) MR. M SAHEWALLA (R-7,14)
4	WP(C)/3422/2017	DR. CHANDRAMA GOSWAMI Versus GAUHATI UNIVERSITY and 6 ORS.	MS.S KEMPRAI MRJ CHUTIA	MR. D GOGOI (R 5) MR. S BORTHAKUR (R 5) MR. D GOGOI MR. J ABBAS (R 5) MR. J ABBAS (R 5) SC, G U MR.L P SHARMA
5	I.A.(Civil)/4022/2018 in WP(C)/2486/2014	JYOTINDRA NARAYAN DUTTA BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. B GOGOI MR P NAYAK MR A K RAI	GA, ASSAM MR. D S DEKA (R6.1, R6.2) MR. M K MISHRA
	WITH WP(C)/2486/2014	JYOTINDRA NARAYAN DUTTA BORUAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MR.B GOGOI MR.P NAYAK MRA K RAI MR.R P N SINGH MR.A DEKA MR.T R ROY	GA, ASSAM MR. D S DEKA (R6.1, R6.2) MR.M K MISHRA LEGAL SERVICE COMMITTEE

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LEAVE NOTE OF ADVOCATES FOR 13/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. R C PAUL	11-03-2019	To	13-03-2019
12)	MR. Y DOLOI	11-03-2019	To	15-03-2019
13)	MR G BAISHYA	11-03-2019	To	15-03-2019
14)	MR C BARUAH	11-03-2019	To	15-03-2019
15)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
16)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
17)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
18)	MR. S P ROY	13-03-2019	To	16-03-2019
19)	MR. M Z AHMED	12-03-2019	To	13-03-2019
20)	MS. B DUTTA	12-03-2019	To	13-03-2019
21)	MR. A M DUTTA	12-03-2019	To	13-03-2019
22)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
23)	MR. A DAS	12-03-2019	To	13-03-2019
24)	MR N DUTTA	11-03-2019	To	27-03-2019
25)	MS M HAZARIKA	11-03-2019	To	15-03-2019
26)	MS D D ROY	13-03-2019	To	19-03-2019
27)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
28)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
29)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
30)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
31)	MR. S F CHISTIE	14-03-2019	To	18-03-2019